



2025:DHC:9458-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 16308/2025, CM APPL. 66738-39/2025
HAV VIRENDER SINGH RAJPUTPetitioner
Through: Mr. Sukhbir Singh, Advocate.

versus

UNION OF INDIA AND ORSRespondents
Through: Mr. Bipul Kumar, Advocate for
UOI.
Mr. Ravi Kant Srivastava, SPC with Mr.
Robert Laishram, Advocate with Major
Anish Muralidhar.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **28.10.2025**

C. HARI SHANKAR, J.

1. After some hearing, Mr. Sukhbir Singh, learned Counsel for the petitioner, seeks leave to withdraw this writ petition with liberty to take up the grounds urged in this writ petition before the Armed Forces Tribunal when the OA is heard.
2. Leave and liberty is granted as aforesaid.
3. The petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

OCTOBER 28, 2025/pa